National Company Law Tribunal

Allahabad Bench

CP No. 401 ND | 2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: Neesay Kumas Gupta 8-0912 VIS N. K Reposits Put SECTION OF THE COMPANIES ACT: 397/398

SI. NO.

Name

Designation

Representation

Signature

Sandeep From Adv. Reditioner

CP NO.40/ND/2016

At the request of learned counsel for both the parties, the case is adjourned for

argument. The matter be listed on 11th September, 2017.

Dated:29.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash